

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 844**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944
(SAKA)**

PERMIT FOR FOREIGN NATIONALS TO VISIT LAKSHADWEEP

844 SHRI BINOY VISWAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the Restricted Area Permit / Protected Area Permit / Entry Permit issued by Government to foreign nationals to visit UT of Lakshadweep since 2019, the details thereof;

(b) the designation of the Competent Authority responsible for grant of Entry Permit to foreign nationals to visit UT of Lakshadweep;

(c) the details of minimum space, infrastructure, regular manpower provided by Government for the functioning of the Immigration Check Post at Minicoy and Agatti Islands as per Bureau of Immigration Guidelines; and

(d) details of expenditure incurred by Government for the seaport immigration offices, including hardware and software?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the provisions related to Protected and Restricted Areas under the Visa Manual, Lakshadweep does not fall in the category of Protected or Restricted Area.

However, the entry of every person who is not a native of Lakshadweep is governed by the Laccadive, Minicoy and Amindivi Islands (Restrictions on

Entry and Residence) Rules, 1967. These Rules are available in public domain on the following website <https://lakshadweep.gov.in/tourism/entry-permit/>.

(c): The details are at Annexure 'A'.

(d): The infrastructure of seaport immigration offices are provided by multiple agencies including Seaport Operators, State Maritime Board, NIC, Bureau of Immigration and other various departments of State and Central Government. Hence no centralised data is maintained for expenditure on such infrastructure.

| A. Manpower | | Requirement |
|-------------------------------|--|---------------------------|
| 1. | Inspector | 1 |
| 2. | Sub-Inspector | 2 |
| 3. | S.I or HC (Computer/Tech) | 1 |
| 4. | Driver | 1 |
| 5. | Constable | 1 |
| | Total | 7 |
| B. Technical Equipment | | |
| 1. | Computer Server | 2 |
| 2. | Computer Terminals | 4 |
| 3. | Passport Reading Machines | 2 |
| 4. | UV Lamps | 3 |
| 5. | Magnifying Glasses | 3 |
| 6. | Tel Phone with STD Facilities | 1 |
| 7. | FAX | 1 |
| 8. | Photo Copier | 1 |
| 9. | Generator/UPS for Power Supply | |
| | | |
| C. Space | | |
| 1. | Space for Immigration officer in-charge of ICP | 15' x 12' |
| 2. | Space for immigration office | 20' x 15' |
| 3. | Space for computer server and computer staff room | 12' x 10' |
| 4. | Refusal/Detention room with attached toilet facility for entry refused passengers | 15' x 12' |
| 5. | Rest room for Immigration staff | 15' x 10' |
| 6. | Area required for the purpose of passenger | Minimum 400 Sq.ft. |
